

**HIGH COURT OF KARNATAKA,
BENGALURU**

Dated: 9th February, 2022

NOTICE

It is notified to the Advocates/party-in-persons that in view of hybrid functioning of the High Court at Principal Bench at Bengaluru and benches at Dharwad and Kalaburagi and now there being no difficulty for the Advocates for being physically present to remove the office objections, all the cases which are ordered to be auto-listed shall be posted before the respective benches only after compliance of office objections.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-

(K.S.BHARATH KUMAR)
REGISTRAR (JUDICIAL)